

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
PATIALA HOUSE COURT : NEW DELHI DISTRICT : NEW DELHI**

ORDER

In partial modification of this office earlier order No. 3449-3518/Bail & Filing/Judl./Prin.D&SJ/NDD/2021 dated 27.03.2021 and in exercise of powers vested with the Principal District & Sessions Judge (New Delhi District) *inter alia* under Section 10(3) of the Criminal Procedure Code, 1973 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judge of New Delhi District to hear and dispose of fresh bail/urgent criminal applications and pending bail applications pertaining to the New Delhi District Sessions Division mentioned at column No. (3) for today i.e. 07.04.2021 in accordance with law.

Sr. No. (1)	Period (2)	Name of the Judicial Officer (3)	Police Stations & Investigating Agencies (New Delhi District) (ROSTER-1) (4)
1	07.04.2021	Sh. Ajay Kumar Jain Spl. Judge (NDPS)	CBI, Custom, NDPS Act/NCB, DRI, Central Excise, GST, FERA, CAW Cell, Chanakya Puri, IGI Airport, IGI Metro, R.K. Puram, Inderpuri, Sarojini Nagar, Naraina, Sagarpur, South Campus and Vasant Vihar.


[Dinesh Kumar Sharma]


Principal District & Sessions Judge
Patiala House Court,
New Delhi District, New Delhi.

3787-3856
No. _____/Bail & Filing/Judl./Prin.D&SJ/NDD/2021

Dated : 07/4/21

Copy forwarded for information to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All the Principal District & Sessions Judges, Delhi/New Delhi.
3. The Principal Judge, Family Court, Dwarka (HQs), New Delhi.
4. The Principal Judge, Family Court, New Delhi District, PHC, ND.
5. The Judge In-charge, Mediation Centre, New Delhi District, PHC, ND.
6. The Member Secretary, DSLSA, New Delhi District, PHC, ND.
7. All the Judicial Officers, New Delhi District, PHC, ND.
8. The Officer-In-charge, Bail & Filing Section & Administration Branch, NDD, ND.
9. The Website Committee (Hindi & English), Tis Hazari Courts, Delhi.
10. The Chief Prosecutor, New Delhi District, PHC, ND.
11. All the Honorary Secretaries, Bar Associations, Delhi/New Delhi.
12. The In-charge, Lock-up, New Delhi District, PHC, ND.
13. The Branch In-Charge, Computer Branch, New Delhi District, PHC, ND.
14. Reader/PS to the undersigned.
15. The PRO/APRO, New Delhi District, PHC, ND.


[Principal District & Sessions Judge]
Patiala House Court, New Delhi District, ND.